

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

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ORDERS OF THE TRIBUNAL

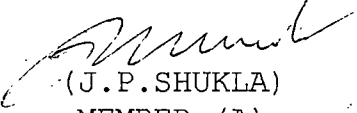
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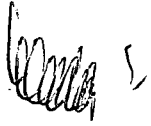
23.11.2007

OA 421/2007

Mr. P.N. Jatti, Counsel for applicant.

Heard learned counsel for the applicant.  
Learned counsel for the applicant submits that he  
wants to withdraw this OA. Permission granted.  
Accordingly, the OA is disposed of as having been  
withdrawn.

  
(J.P. SHUKLA)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (A)

AHQ

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